

VP 321 dated the 6th February, 1976, speaking about the dubbing of regional language pictures, states that Information and Broadcasting Minister I. K. Gujral has expressed his Government's intentions etc.; and

(b) actions taken against the concerned officer who while giving this despatch referred Shri Gujral as Information and Broadcasting Minister?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Yes, Sir.

(b) Displeasure on the lapse made was conveyed to the defaulting officer.

**Director, Regional Research Laboratory, Jammu**

8892. **SHRI BALDEV SINGH JAS-ROTHIA:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the present Director of the Regional Research Laboratory, Jammu, was appointed as Director straightway from Asstt. Director post without normal procedure of recruitment against the recommendations of Sarkar Committee; and

(b) if so, the reasons therefor?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) No, Sir. The post was advertised and the selection was made in accordance with the normal procedure.

(b) Does not arise.

**Purchase of Portfolio cases**

8893. **SHRI SYED KAZIM ALI MEERZA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many portfolio cases have been purchased by the Home Department and at what prices during the 1976-77 and 1977-78 upto the month of March;

(b) were they purchased by calling tender; and

(c) for whom the portfolio cases were purchased?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a)

<i>Year</i>	<i>No. of Purchased</i>	<i>Average price</i>
1976	54	Rs. 54
1977	70	Rs. 56
1978 (upto March)	35	Rs. 59

(b) No, Sir. The portfolio (brief) cases are not purchased in bulk, but in small lots. Under these circumstances, and as requirements vary, calling of tenders in respect of this item is not feasible.

(c) The brief cases are generally required for officers of the rank of Under Secretary and above.

**Code of Conduct for M.Ps.**

8894. **DR. RAMJI SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to frame a Code of Conduct for the Members of Parliament and

(b) when Government propose to bring a legislation requiring all the Members of Parliament to declare their assets annually?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** (a) Such a proposal has been examined off and on in the past. It is not now under active consideration.